

SPECIAL BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/142(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

|                  |                                                     |
|------------------|-----------------------------------------------------|
| IN THE MATTER OF | THE BANK OF BARODA LIMITED<br>VS<br>MR. ARUP THAKUR |
| UNDER SECTION    | SECTION 95(1)                                       |

**Appearance (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. List the matter on **16.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**